

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s).2329/2024

INDRA PRATAP TIWARI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

[ONLY IA NO. 241762/2025 IS LISTED UNDER THIS ITEM]
IA No. 241762/2025 - EARLY HEARING APPLICATION

Date : 10-04-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) Mr. Shashi Prakash Tripathi, Adv.
Mr. P.S. Sudheer, AOR
Mr. Rishi Maheshwari, Adv.
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.
Mr. Jai Govind M J, Adv.
Mr. Jashan Vir Singh, Adv.

For Respondent(s) Mr. Gaurav Agrawal, Sr. Adv.
Mr. Aviral Saxena, AOR
Mr. Paritosh Goyal, Adv.
Mr. Rajiv Ranjan, Adv.
Mr. Sudhakar Reddy, Adv.

Mr. Rana Mukherjee, Sr. Adv.
Mr. Rohit K. Singh, AOR
Ms. Oindrila Sen, Adv.
Mr. Pritam Bishwas, Adv.
Mr. Yashveer Singh, Adv.
Mr. Kartikey Bansal, Adv.
Ms. Lisha Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 241762/2025

No case to entertain the application for early hearing is made out. The same is, accordingly, dismissed.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR

